

4. None present for the Respondent/Operational Creditor. The delay of 8 days in filing reply is condoned and reply is taken on record.
5. In view of above, the I.A. 1470/2024 is allowed and disposed of.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)